NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/647/(IB)/2017

NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS PVT LTD

NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY SERVICES PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

B. RAVI RAJA HARNADDHAM STREKA ALLOYS (D) LTD



ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to file reply. At request, time is enlarged with the direction to file reply before the next date of hearing. Matter is posted for arguments. Put up on 28.11.2017 at 10.30 A.M. - 5d-

-sel-

MEMBER (JUDICIAL)

MEMBER (TECHNICAL) ghk